

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6729/2006

(From the judgement and order dated 07/08/2006 in CRLA No. 1868/2003 of the
HIGH COURT OF MADRAS)

PADMANABAN

Petitioner(s)

VERSUS

STATE BY INSPECTOR OF POLICE, TAMIL NADU

Respondent(s)

(With appln(s) for interim bail and office report)
(FOR FINAL DISPOSAL)

WITH

SLP(Crl.) NO. 3262 of 2007

(With appln(s) for interim bail and office report)
(FOR FINAL DISPOSAL)

Date: 05/09/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. S. Thananjayan,Adv.

Mr. Naresh Kumar,Adv.

For Respondent(s) Mr. V.G. Pragasam,Adv.

UPON hearing counsel the Court made the following
ORDER

List after four weeks.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER